

SPECIAL BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/295(KB)2021
IA(I.B.C)/713(KB)2023, IA(I.B.C)/391(KB)2024,
IA(I.B.C)/715(KB)2023, IA(I.B.C)/226(KB)2023,
IA(I.B.C)/859(KB)2023, IA(I.B.C)/714(KB)2023,
IVN.P (IBC)/7(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	RESERVE BANK OF INDIA VS SREI INFRASTRUCTURE FINANCE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For SIFL

Mr. Debnath Ghosh, Adv.

Mr. Soumyajit Mishra, Adv.

For RBI

Mr. Shwetank Ginodia, Adv.

For UCO Bank , Axis Bank and Bank of Baroda in IA 713/2023 and 715/2023

Mr. Anoop Rawat, Adv.

Mr. Saurav Panda, Adv.

Mr. Deepanjan Dutta Roy, Adv.

Ms. Arushi Chandra, Adv.

Ms. Rashi Sharma, Adv.

Ms. Sanjana Jha, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before regular Bench on **10.05.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**